

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 01/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/204/2017
NAME OF THE PETITIONER(S) : PAYOJA INVESTMENT PVT LTD
NAME OF THE RESPONDENT(S) : ROC, CHENNAI
UNDER SECTION : 252

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	M. RATHINAKUMAR	PCS for petitioner	M. Rathin.
B.	Sarath babu advocate	Counsel for Respondent	B. Sarath

ORDER

Mr. M. Rathinakumar, Representative for Petitioner present. Mr. Sarathbabu, Counsel for RoC also present. Heard. **Reserved for order.**

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(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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